

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH, KOLKATA

CA. No. 350/837/2019

PARTICULARS OF THE APPLICANTS:

PALASH CH GHOSH, son of Late Moti Lal Ghosh, aged about 61 years,
residing at Jagacha G.I.P. Collony (Gharamipara), Post Office Jagacha,
District - Howrah, Pin 711 112, West Bengal.

.... APPLICANT

V E R S U S -

- I. The Union of India, through the General Manager, South Eastern Railway, Garden Reach, Kolkata 700 043
- II. Senior Divisional Personnel Officer, South Eastern Railway, Kharagpur, P.O. & P.S. - Kharagpur, District - Paschim Medinipore, Pin 721301
- III. Asstt. Personnel Officer, South Eastern Railway, South Eastern Railway, Santragachi, Johacha, Pin 7112-123

..... RESPONDENTS

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA**

O.A/350/837/2019

Date of Order: 10.02.2020

**Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member**



PALASH CH. GHOSH ... Applicant

Versus

Union of India & Ors. ... Respondents

For The Applicant(s): Mr. A.Chakraborty & Ms. P.Mondal, Counsel

For The Respondent(s): Mr. R.K.Sharma, Counsel

ORDER (ORAL)

Ms. Bidisha Banerjee, Member (J):

Heard Ld. Counsels for both the parties.

2. Applicant has preferred this O.A. to seek the following reliefs:

"8.(a) An Order do issue directing the respondents to pay the arrears in favour of the applicants since his pay was recast vide APO-SRC, 's no EPS/3/24/D08/PCG/2017 as under going to superannuation w.e.f. 31.01.2018."

3. At hearing, Ld. Counsel for the respondents files instruction vide letter No. SER/P-SRC/APO/Court/PCG/01/20 dated 09.01.2020 and submits that since arrears have already been paid to the applicant, this O.A. has become infructuous.

4. In view of the above, the O.A. is disposed of being infructuous.

5. Instruction dated 09.01.2020 is taken on record.

(Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

RK